

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

Dated: 21 JAN 1994

APPLICATION NO(s) 192 of 1990.

APPLICANT S C.S. Elias Ahamed

RESPONDENTS: Divisional Per. Officer,
Southern Railways, Bangalore & Others.

TO.

1. Dr.M.S.Nageraja,
Advocate, No.11,
Sujatha Complex,
First Cross, II Floor,
Gandhinagar, Bangalore-9.
2. Sri.A.N.Venugopala Gowda,
Advocate, No.8/2, Upstairs,
R.V.Road, Bangalore-4.

SUBJECT:- Forwarding of copies of the Orders passed by
the Central Administrative Tribunal, Bangalore.

-xxx-

Please find enclosed herewith a copy of the
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal
in the above mentioned application(s) on 22-12-1993.

gm*

Dr. Shankar
For DEPUTY REGISTRAR 21/1/94
JUDICIAL BRANCHES.

Issued

gm

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION No.192/90.

THIS THE 22ND DAY OF DECEMBER, 1993

SHRI V. RAMAKRISHNAN .. MEMBER (A)

SHRI A.N.VUJJANARADHYA .. MEMBER (J)

Sri C.S. Elias Ahamed,
Aged about 32 years,
S/o Late C. Sabjan,
Residing at No.353-A,
Railway Quarters,
M.G. Colony,
Bangalore - 560 023. ... Applicant

(Advocate By Dr. M.S. Nagaraja)

Vs.

1. The Divisional Personnel Officer,
Southern Railways,
Divisional Offices,
Personnel Branch,
Bangalore.
2. The Divisional Railway Manager,
Personnel Branch,
Southern Railways,
Bangalore Division,
Bangalore City.
3. The Chief Personnel Officer,
Southern Railways,
Headquarters Office,
Personnel Branch,
Park House,
Madras. ... Respondents

(Advocate By Shri A.N. Venugopal)
Central Govt. Standing Counsel.

ORDER

Shri A.N. Vujjanaradhya, Member (J).

Dr. M.S. Nagaraja for the applicant submits that
he is seeking withdrawal of the application because the
applicant got the benefit in pursuance of the order passed

in O.A.Nos.451 and 548/91. Accordingly, he is permitted to withdraw the application.

2. The application is, therefore, dismissed as withdrawn.

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Sd-
22/11/94
(A.N.VUJJANARADHYA)
MEMBER (J)

Sd-
22/11/94
(V.RAMAKRISHNAN)
MEMBER (A)

psp.

TRUE COPY



Sd- S. S. S. S. S.
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE
21/11/94